THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated 10th October, 2018.

NO.HCM.II/184/2015/___ Hon'ble the Chief Justice in exercise of powers under Rule 7(B) 5 of the High Court Of Meghalaya, Rules, 2013 is pleased to transfer and post the following Grade-I Judicial Officers (adhoc), under the Meghalaya Higher Judicial Service as under:-

S1 No	Name	Presently Posted	Now transferred and posted as
2.	Smti Dashalene Kharbteng	I/C District & Sessions Judge, Williamnagar,	Central Project Co- ordinator, High Court of Meghalaya Shillong (on deputation).
4.	Shri Balaram Joshi	Judge, Motor Accident Claim Tribunal, Tura	I/C District & Sessions Judge, Williamnagar.

The above named incumbent are to join their office on or before 15th October,

By Order,

Registrar General.

Memo No.HCM.II/184/2015/51434 Dated Shillong the 10th October, 2018

Copy to:-

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
- 2. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong, for his Lordship's information.
- 3. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to issue related notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.

- 4. The Accountant General (A&E), Shillong for information.
- 5. The Treasury Officer, Shillong/Williamnagar for information and necessary action.
- 6. The District & Sessions Judge, Shillong/Williamnagar
- 7. Smti. D.Kharbteng, I/C District & Sessions Judge, East Garo Hills District, Williamnagar
- 8. Shri. B.Joshi, Judge, Motor Accident Claim Tribunal, West Garo Hills District, Tura.
- The Director, Printing and Stationery, Shillong for publication of the notification in the next issue of the Gazette.
- 10. The System Analyst, High Court of Meghalaya, Shillong, for uploading the same in the official website.
- 11. Office file.

Registrar General.